

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. No.14/241-242/NCLT/AHM/2019 With
IA 737 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2021

Name of the Company: Jayantilal Govindji Patel & Anr
V/s
Surat Health Services Private Ltd & Ors

Section: IA For Directions/241-244 of the Companies Act, 2013.

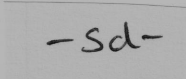
ORDER

Learned Counsel for both parties appeared.

In view of one of the sitting Member, NCLT Delhi Bench Mr. Mohd. Sharief Tariq passed away yesterday due to Covid-19, this Bench along with all employees expressed our deep condolence for departed soul.

As a mark of respect to Hon'ble Member Mr. Mohd. Sharief Tariq, we adjourned matter to 03.05.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of April, 2021